

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-515**  
CP-83(ND)/2012  
RA/53/2023

**IN THE MATTER OF:**

Vibhor Gupta & Ors.

**.....Applicant**

**Vs.**

Ultrabuild Construction Pvt. Ltd. & Ors.

**.....Respondent**

**SECTION**

U/s 397/398

**Order delivered on 07.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Chandra Shekhar Yadav, Mr. Gauransh Singh  
Chauhan, Advs.

For the Respondent :

**ORDER**

**RA/53/2023:-**

Ld. Counsel on behalf of the Applicant is present and sought further time to pay the cost of Rs. 25,000/- as directed vide order dated 08.11.2023. Last opportunity is given to the Applicant to deposit the cost failing which order dated 08.11.2023 shall stands revoked. List this application on **10.04.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**